

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 210 of 2014**

**Dated : 10<sup>th</sup> November, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

Indian Wind Power Association Maharashtra State Council ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Kiran Gandhi, Ms. Ramni Taneja and  
Mr. Umang Jain for R-2, MSEDCL

**ORDER**

The learned counsel for the respondent No.2 is filing counter affidavit on the issue of maintainability.

Post the matter on **09<sup>th</sup> December, 2014**. In the meantime reply may be filed by the appellant.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Sh/jps*